

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/145/ (IB)/2017
NAME OF THE PETITIONER(S) : V. AJAY PRAKASH
NAME OF THE RESPONDENT(S) : KK FLATS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

X. PRAKASH

A VINAYAKAN

Counsel in Petition

Counsel for Respondent

Y. M.

Shri

ORDER

Counsels for both the parties present. Counsel for the Petitioner filed an affidavit of his father, wherein it has been deposed that the debt amount has not been received. Counsel for the Respondent has filed an affidavit and Additional Type Set showing the record pertaining to the payments made. Affidavit and the Additional Type Set are taken on record. Counsel for the Petitioner prayed for time to make final submission. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)